

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 214/2017**

**In the matter of:**

Tactical Value Technology Solutions Pvt. Ltd. ....**Appellant**  
Vs.  
ROC & Another. ....**Respondent**

**Under Section: 252**

**Order delivered on 10.09.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant : Ms. Barkha Chhetri, PCS  
For the Respondent : Ms. Kusum Yadav,  
Company Prosecutor  
For the IT : Ms. Lakshmi Gurung, St. Counsel with  
Ms. Easha Kadian, Advocate

**ORDER**

Order reserved.

Sd/-

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Mukesh

